

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	TELANGANA				TRIPURA			
	2020-21 (Accounts)	2021-22 (Budget Estimates)	2021-22 (Revised Estimates)	2022-23 (Budget Estimates)	2020-21 (Accounts)	2021-22 (Budget Estimates)	2021-22 (Revised Estimates)	2022-23 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	1,00,91,435.7	1,76,12,693.8	1,56,12,693.8	1,93,02,940.2	13,29,239.8	18,35,609.2	19,65,992.0	21,04,715.2
I. TAX REVENUE (A+B)	79,34,199.3	1,06,90,013.0	1,06,90,013.0	1,26,60,604.2	6,55,089.0	7,07,500.0	8,50,191.6	8,62,957.0
A. State's Own Tax Revenue (1 to 3)	66,65,037.3	92,91,000.0	92,91,000.0	1,08,21,193.0	2,07,660.1	2,16,479.2	2,25,145.6	2,53,032.0
1. Taxes on Income (i+ii)	51,099.2	68,492.0	68,492.0	71,925.0	4,103.0	4,746.3	3,847.9	4,231.0
i) Agricultural Income Tax	-	-	-	-	3.5	8.3	3.9	5.0
ii) Taxes on Professions, Trades, Callings and Employment	51,099.2	68,492.0	68,492.0	71,925.0	4,099.5	4,737.9	3,844.0	4,226.0
2. Taxes on Property and Capital Transactions (i to iii)	5,29,650.0	12,66,503.0	12,66,503.0	15,77,341.0	7,951.2	8,739.0	9,615.0	10,576.5
i) Land Revenue	50.0	631.0	631.0	671.0	984.6	1,650.0	1,000.0	1,100.0
ii) Stamps and Registration Fees	5,24,328.3	12,50,000.0	12,50,000.0	15,60,000.0	6,953.1	7,069.0	8,600.0	9,460.0
iii) Urban Immovable Property Tax	5,271.6	15,872.0	15,872.0	16,670.0	13.5	20.0	15.0	16.5
3. Taxes on Commodities and Services (i to viii)	60,84,288.2	79,56,005.0	79,56,005.0	91,71,927.0	1,95,606.0	2,02,993.9	2,11,682.7	2,38,224.5
i) Sales Tax (a to e)	20,90,390.1	26,50,000.0	26,50,000.0	33,00,000.0	40,319.0	39,398.4	44,044.0	48,757.0
a) Central Sales Tax	22,647.5	2,31,471.0	2,31,471.0	2,50,600.0	-	-	-	-
b) State Sales Tax/VAT	20,67,677.8	24,08,675.0	24,08,675.0	30,39,100.0	40,319.0	39,398.4	44,044.0	48,757.0
c) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
d) Receipts of Turnover Tax	8.4	7,780.0	7,780.0	8,000.0	-	-	-	-
e) Other Receipts	56.4	2,074.0	2,074.0	2,300.0	-	-	-	-
ii) State Excise	14,36,983.9	17,00,000.0	17,00,000.0	17,50,000.0	28,736.4	28,728.0	29,300.0	32,230.0
iii) Taxes on Vehicles	3,33,796.5	5,00,000.0	5,00,000.0	4,95,300.0	9,740.7	11,000.3	9,800.0	10,780.0
iv) Taxes on Goods and Passengers	1,939.5	-	-	-	-	-	-	-
v) Taxes and Duties on Electricity	2,045.6	2,996.0	2,996.0	3,157.0	11,208.6	11,600.0	3,488.0	3,900.0
vi) Entertainment Tax	49.4	1,257.0	1,257.0	1,320.0	-	-	-	-
vii) State Goods and Services Tax	22,19,034.0	31,00,000.0	31,00,000.0	36,20,300.0	1,05,601.3	1,12,267.2	1,25,050.7	1,42,557.5
viii) Other Taxes and Duties	49.3	1,752.0	1,752.0	1,850.0	-	-	-	-
B. Share in Central Taxes (i to x)	12,69,162.0	13,99,013.0	13,99,013.0	18,39,411.2	4,47,428.9	4,91,020.8	6,25,046.0	6,09,925.0
i) Central Goods and Services Tax (CGST)	3,71,508.0	4,52,030.0	4,52,030.0	5,98,647.0	1,25,850.0	1,52,000.0	1,75,624.0	1,89,849.0
ii) Corporation Tax	3,86,470.0	4,07,039.0	4,07,039.0	5,70,987.0	1,26,927.0	1,31,900.0	1,72,904.0	1,80,532.0
iii) Income Tax	3,96,659.0	4,13,629.0	4,13,629.0	5,52,650.0	1,30,084.0	1,31,000.0	1,80,932.0	1,74,356.0
iv) Estate Duty	-	-	-	-	-	-	-	-
v) Other Taxes on Income and Expenditure	-	-	-	-	-	-	-	-
vi) Taxes on Wealth	-	(18.0)	(18.0)	(19.0)	-	-	56.0	-
vii) Customs	64,940.0	84,534.0	84,534.0	84,426.0	22,734.0	31,500.0	40,430.0	25,068.0
viii) Union Excise Duties	42,181.0	40,937.0	40,937.0	30,996.2	14,228.0	19,100.0	19,180.0	7,803.0
ix) Service Tax	6,319.0	862.0	862.0	1,724.0	1,736.0	400.0	6,000.0	580.0
x) Other Taxes and Duties on Commodities and Services	1,085.0	-	-	-	25,869.9	25,120.8	29,920.0	31,737.0
II. NON-TAX REVENUE (C+D)	21,57,236.3	69,22,680.8	49,22,680.8	66,42,336.0	6,74,150.8	11,28,109.2	11,15,800.4	12,41,758.2
C. State's Own Non-Tax Revenue (1 to 6)	6,10,123.6	30,55,735.0	20,55,735.0	25,42,163.0	28,549.0	34,900.0	35,079.0	38,606.0
1. Interest Receipts	3,352.0	11,452.0	11,452.0	13,139.0	1,810.5	2,400.0	4,000.0	4,500.0
2. Dividends and Profits	9,356.0	18,044.0	18,044.0	20,660.0	661.9	800.0	800.0	800.0
3. General Services	1,43,340.0	16,76,697.0	14,26,697.0	16,36,270.0	13,431.1	13,183.0	13,318.0	14,649.9
of which: State Lotteries	-	-	-	-	-	-	-	-

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	TELANGANA				TRIPURA			
	2020-21 (Accounts)	2021-22 (Budget Estimates)	2021-22 (Revised Estimates)	2022-23 (Budget Estimates)	2020-21 (Accounts)	2021-22 (Budget Estimates)	2021-22 (Revised Estimates)	2022-23 (Budget Estimates)
1	2	3	4	5	2	3	4	5
4. Social Services (i to ix)	93,603.0	9,04,328.0	1,54,328.0	1,80,257.0	686.6	1,855.6	1,202.3	1,322.5
i) Education, Sports, Art and Culture	61,444.7	61,155.0	61,155.0	70,080.0	103.6	200.0	200.0	220.0
ii) Medical and Public Health	24,645.7	78,008.0	78,008.0	92,747.0	187.9	1,024.0	400.0	440.0
iii) Family Welfare	12.2	45.0	45.0	55.0	-	1.0	1.0	1.1
iv) Water Supply and Sanitation	180.4	265.0	265.0	310.0	127.9	185.0	185.0	203.5
v) Housing	114.2	5,00,173.0	173.0	205.0	202.9	300.0	300.0	330.0
vi) Urban Development	673.7	2,51,400.0	1,400.0	1,610.0	0.4	1.1	1.1	1.2
vii) Labour and Employment	5,386.4	10,789.0	10,789.0	12,375.0	60.5	130.0	100.0	110.0
viii) Social Security and Welfare	288.7	737.0	737.0	845.0	2.0	3.0	3.0	3.3
ix) Others	857.0	1,756.0	1,756.0	2,030.0	1.5	11.5	12.2	13.4
5. Fiscal Services	-	-	-	-	4.5	8.0	8.0	8.0
6. Economic Services (i to xvii)	3,60,472.7	4,45,214.0	4,45,214.0	6,91,837.0	11,954.3	16,653.4	15,750.7	17,325.6
i) Crop Husbandry	1,715.9	2,695.0	2,695.0	3,095.0	254.0	400.0	300.0	330.0
ii) Animal Husbandry	66.3	126.0	126.0	160.0	156.8	250.0	210.0	231.0
iii) Fisheries	262.7	401.0	401.0	465.0	87.7	130.0	100.0	110.0
iv) Forestry and Wildlife	2,737.1	11,668.0	11,668.0	13,385.0	1,945.0	2,187.0	2,187.0	2,406.0
v) Plantations	-	-	-	-	-	-	-	-
vi) Co-operation	546.9	1,942.0	1,942.0	2,240.0	17.8	15.0	18.0	19.0
vii) Other Agricultural Programmes	9.0	-	-	-	1.2	2.0	1.2	1.3
viii) Major and Medium Irrigation Projects	1,833.1	6,829.0	6,829.0	7,835.0	-	-	-	-
ix) Minor Irrigation	501.1	1,100.0	1,100.0	1,270.0	19.6	50.0	50.0	55.0
x) Power	656.3	1,492.0	1,492.0	1,710.0	-	-	-	-
xi) Petroleum	-	-	-	-	0.1	0.2	0.2	0.2
xii) Village and Small Industries	46.0	43.0	43.0	55.0	0.3	-	0.3	0.3
xiii) Industries@	3,45,749.0	4,00,585.0	4,00,585.0	6,40,570.0	9,005.9	12,565.0	12,050.0	13,255.0
xiv) Ports and Light Houses	-	-	-	-	-	-	-	-
xv) Road Transport	-	-	-	-	5.8	-	1.0	1.1
xvi) Tourism	82.2	3,563.0	3,563.0	4,080.0	-	-	-	-
xvii) Others*	6,267.0	14,770.0	14,770.0	16,972.0	460.2	1,054.2	833.0	916.6
D. Grants from the Centre (1 to 7)**	15,47,112.7	38,66,945.8	28,66,945.8	41,00,173.0	6,45,601.8	10,93,209.2	10,80,721.4	12,03,152.2
1. State Plan Schemes	-	1,08,185.0	1,08,185.0	30,500.0	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	5,80,510.9	7,45,509.8	7,45,509.8	8,68,432.0	2,33,145.2	4,47,412.2	4,69,082.5	5,38,011.4
4. NEC/ Special Plan Scheme	-	-	-	-	(312.6)	-	-	-
5. Finance Commission Grants	3,13,457.0	2,90,541.0	2,90,541.0	3,00,341.0	3,56,395.3	5,12,860.0	4,93,300.0	4,79,800.0
i) Post Devolution Revenue Deficit Grants	-	-	-	-	3,23,595.3	4,54,600.0	4,54,600.0	4,42,300.0
ii) Grants for Rural Local Bodies	1,84,700.0	1,78,441.0	1,78,441.0	1,83,441.0	19,100.0	14,100.0	14,100.0	14,700.0
iii) Grants for Urban Local Bodies	83,857.0	67,200.0	67,200.0	69,700.0	6,900.0	7,000.0	9,300.0	7,200.0
iv) Grant in aid for State Disaster Response Fund	44,900.0	44,900.0	44,900.0	47,200.0	6,800.0	5,450.0	5,450.0	5,680.0
v) Others (including Health Sector Grants)	-	-	-	-	-	31,710.0	9,850.0	9,920.0
6. Grants under proviso to Article 275(1) of the Constitution	2,517.0	2,500.0	2,500.0	5,050.0	201.7	1,304.8	1,304.8	1,435.3
7. Other Grants	6,50,627.8	27,20,210.0	17,20,210.0	28,95,850.0	56,172.2	1,31,632.2	1,17,034.1	1,83,905.5
of which: GST Compensation (1)#	-	-	-	-	-	-	-	-
GST Compensation (2)#	3,10,306.8	1,69,710.0	1,69,710.0	3,00,000.0	27,650.2	38,760.0	10,000.0	15,900.0

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	UTTARAKHAND				UTTAR PRADESH			
	2020-21 (Accounts)	2021-22 (Budget Estimates)	2021-22 (Revised Estimates)	2022-23 (Budget Estimates)	2020-21 (Accounts)	2021-22 (Budget Estimates)	2021-22 (Revised Estimates)	2022-23 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	38,20,435.7	44,15,124.2	43,70,123.5	51,47,427.0	2,96,17,633.2	4,18,34,044.0	3,78,73,140.0	4,99,21,271.0
I. TAX REVENUE (A+B)	18,50,630.5	20,19,543.4	24,01,904.3	24,50,071.9	2,26,58,430.6	3,05,74,030.0	2,75,24,397.0	3,67,15,376.0
A. State's Own Tax Revenue (1 to 3)	11,93,758.5	12,75,445.4	14,12,222.8	15,37,055.9	1,19,89,730.1	1,86,34,500.0	1,60,34,978.0	2,20,65,500.0
1. Taxes on Income (i+ii)	11.8	23.0	9.5	8.0	98.9	-	-	-
i) Agricultural Income Tax	-	-	-	-	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	11.8	23.0	9.5	8.0	98.9	-	-	-
2. Taxes on Property and Capital Transactions (i to iii)	1,12,415.0	1,21,665.9	1,52,397.9	1,62,815.7	16,77,242.4	26,36,000.0	20,00,828.0	30,60,750.0
i) Land Revenue	1,691.4	1,665.9	3,697.9	3,810.6	29,718.5	86,000.0	26,349.0	91,538.0
ii) Stamps and Registration Fees	1,10,723.6	1,20,000.0	1,48,700.0	1,59,005.1	16,47,523.9	25,50,000.0	19,74,479.0	29,69,212.0
iii) Urban Immovable Property Tax	-	-	-	-	-	-	-	-
3. Taxes on Commodities and Services (i to viii)	10,81,331.8	11,53,756.5	12,59,815.5	13,74,232.2	1,03,12,388.9	1,59,98,500.0	1,40,34,150.0	1,90,04,750.0
i) Sales Tax (a to e)	1,85,798.3	2,00,400.0	2,18,400.0	2,20,440.0	22,12,705.8	31,10,000.0	28,65,481.0	36,21,274.0
a) Central Sales Tax	3,143.3	112.0	112.0	123.2	48,892.1	68,319.1	62,947.7	79,550.6
b) State Sales Tax/VAT	1,82,483.5	2,00,088.0	2,18,088.0	2,20,096.8	21,63,211.5	30,06,464.8	27,70,086.1	35,00,718.0
c) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
d) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
e) Other Receipts	171.6	200.0	200.0	220.0	602.2	35,216.1	32,447.3	41,005.5
ii) State Excise	2,96,611.8	3,20,209.0	3,25,409.0	3,52,230.0	30,06,121.0	41,50,000.0	36,21,159.0	49,15,246.0
iii) Taxes on Vehicles	74,099.8	1,05,000.0	85,000.0	1,15,500.0	6,48,262.5	9,35,000.0	5,94,995.0	10,88,711.0
iv) Taxes on Goods and Passengers	-	-	-	-	2.7	-	-	-
v) Taxes and Duties on Electricity	18,880.3	50,005.5	30,005.5	55,006.0	1,58,670.0	4,75,000.0	4,75,000.0	5,53,088.0
vi) Entertainment Tax	67.3	-	-	-	619.2	-	-	-
vii) State Goods and Services Tax	5,05,349.5	4,67,141.9	5,90,000.9	6,20,056.1	42,86,002.6	73,28,500.0	64,77,515.0	88,26,431.0
viii) Other Taxes and Duties	524.9	11,000.0	11,000.0	11,000.0	5.3	-	-	-
B. Share in Central Taxes (i to x)	6,56,872.0	7,44,098.0	9,89,681.5	9,13,016.0	1,06,68,700.5	1,19,39,530.0	1,14,89,419.0	1,46,49,876.0
i) Central Goods and Services Tax (CGST)	1,95,304.0	2,40,423.0	2,82,984.0	2,99,789.0	31,61,124.0	38,57,742.0	38,57,742.0	48,10,307.0
ii) Corporation Tax	1,98,120.0	2,16,494.0	2,98,575.0	2,85,078.0	32,25,782.0	34,73,776.0	32,50,464.0	45,74,247.0
iii) Income Tax	2,03,105.0	2,19,998.0	2,93,869.5	2,75,325.0	33,07,946.0	35,30,011.0	33,03,087.0	44,17,757.0
iv) Estate Duty	-	-	-	-	-	-	-	-
v) Other Taxes on Income and Expenditure	-	-	-	2.0	-	-	-	-
vi) Taxes on Wealth	-	(9.0)	62.0	(10.0)	-	(150.0)	-	(163.0)
vii) Customs	34,964.0	44,961.0	67,632.0	39,585.0	5,60,637.5	7,21,434.0	7,21,434.0	6,35,168.0
viii) Union Excise Duties	22,089.0	21,773.0	33,781.0	12,330.0	3,57,688.0	3,49,362.0	3,49,356.0	1,97,849.0
ix) Service Tax	2,821.0	458.0	12,778.0	917.0	47,521.0	7,355.0	7,336.0	14,711.0
x) Other Taxes and Duties on Commodities and Services	469.0	-	-	-	8,002.0	-	-	-
II. NON-TAX REVENUE (C+D)	19,69,805.1	23,95,580.8	19,68,219.2	26,97,355.1	69,59,202.6	1,12,60,014.0	1,03,48,743.0	1,32,05,895.0
C. State's Own Non-Tax Revenue (1 to 6)	4,17,056.7	3,29,355.9	2,63,120.0	5,52,078.7	11,84,614.7	25,42,167.0	15,52,402.0	23,40,648.0
1. Interest Receipts	9,851.8	5,005.4	5,005.4	71,732.1	1,11,554.5	2,10,000.0	2,10,000.0	2,10,000.0
2. Dividends and Profits	4,001.6	2,000.0	3,500.0	3,000.0	10,483.0	10,000.0	12,709.0	10,000.0
3. General Services	2,31,997.3	96,103.0	23,533.0	2,32,031.6	2,23,886.0	3,01,218.0	1,75,552.0	3,19,284.0
of which: State Lotteries	-	-	-	-	-	-	-	-

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	UTTARAKHAND				UTTAR PRADESH			
	2020-21 (Accounts)	2021-22 (Budget Estimates)	2021-22 (Revised Estimates)	2022-23 (Budget Estimates)	2020-21 (Accounts)	2021-22 (Budget Estimates)	2021-22 (Revised Estimates)	2022-23 (Budget Estimates)
1	2	3	4	5	2	3	4	5
4. Social Services (i to ix)	55,023.0	31,155.8	70,362.8	43,214.8	1,04,566.6	1,73,239.0	1,08,227.0	1,83,633.0
i) Education, Sports, Art and Culture	25,959.2	13,959.5	27,259.5	24,695.5	50,531.3	62,010.0	50,632.0	65,731.0
ii) Medical and Public Health	16,861.5	13,167.1	16,167.2	14,528.8	35,443.2	47,700.0	35,603.0	50,562.0
iii) Family Welfare	13.6	2.0	2.0	2.2	326.6	134.0	875.0	125.1
iv) Water Supply and Sanitation	4,784.8	5.0	5.0	15.0	0.3	69.0	-	73.0
v) Housing	742.1	800.0	773.0	800.0	4,258.9	4,000.0	3,447.0	4,240.0
vi) Urban Development	1,507.7	300.0	20,100.0	330.0	2,212.8	4,017.0	672.0	4,258.0
vii) Labour and Employment	1,527.8	1,526.1	1,370.1	1,438.7	5,415.1	9,010.0	6,580.0	9,551.0
viii) Social Security and Welfare	782.7	76.0	3,276.0	83.6	3,548.7	39,589.0	7,491.0	41,964.0
ix) Others	2,843.6	1,320.0	1,410.0	1,321.0	2,829.7	6,710.0	2,927.0	7,128.9
5. Fiscal Services	1.7	0.2	0.1	0.2	1.5	-	-	-
6. Economic Services (i to xvii)	1,16,181.4	1,95,091.4	1,60,718.6	2,02,100.1	7,34,123.2	18,47,710.0	10,45,914.0	16,17,731.0
i) Crop Husbandry	889.5	131.2	720.7	343.9	15,863.7	62,540.0	5,000.0	66,292.0
ii) Animal Husbandry	256.8	395.0	320.0	339.5	2,896.1	4,770.0	2,172.0	5,056.0
iii) Fisheries	1.0	40.0	100.1	1.2	1,300.4	1,060.0	774.0	1,124.0
iv) Forestry and Wildlife	51,226.6	66,012.1	66,012.1	60,113.3	31,696.5	57,600.0	33,500.0	61,050.0
v) Plantations	-	(-)	(-)	(-)	-	-	-	-
vi) Co-operation	214.1	200.0	200.0	220.0	616.2	2,873.0	1,684.0	3,045.0
vii) Other Agricultural Programmes	2,122.2	16.0	16.0	17.6	162.1	1,749.0	336.0	1,854.0
viii) Major and Medium Irrigation Projects	730.9	772.6	812.6	894.9	1,08,497.2	1,79,100.0	95,000.0	1,86,300.0
ix) Minor Irrigation	210.9	170.0	210.0	227.0	8,876.5	7,400.0	4,195.0	7,700.0
x) Power	7,035.1	50,000.0	32,500.0	55,000.0	1,30,899.2	3,74,900.0	4,40,900.0	51,273.0
xi) Petroleum	-	-	-	-	-	-	-	-
xii) Village and Small Industries	86.9	208.0	15.5	16.5	558.1	7,950.0	309.0	8,427.0
xiii) Industries@	50,642.5	75,001.0	57,501.0	82,501.2	3,12,588.9	4,50,080.0	3,51,276.0	4,86,085.0
xiv) Ports and Light Houses	-	-	-	-	-	-	-	-
xv) Road Transport	388.0	255.0	255.0	280.5	18.5	742.0	28.0	787.0
xvi) Tourism	212.1	300.0	160.0	170.0	567.1	636.0	2,030.0	674.0
xvii) Others*	2,164.8	1,590.5	1,895.5	1,974.6	1,19,582.6	6,96,310.0	1,08,710.0	7,38,064.0
D. Grants from the Centre (1 to 7)**	15,52,748.4	20,66,225.0	17,05,099.2	21,45,276.4	57,74,587.8	87,17,847.0	87,96,341.0	1,08,65,247.0
1. State Plan Schemes	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	6,16,632.2	8,89,124.9	5,77,015.7	9,83,176.4	32,34,192.7	68,47,086.7	69,25,580.7	87,33,483.5
4. NEC/ Special Plan Scheme	-	-	-	-	-	-	-	-
5. Finance Commission Grants	6,86,493.0	9,34,300.0	9,23,669.6	8,92,800.0	16,02,300.0	14,52,055.0	14,52,055.0	16,95,755.0
i) Post Devolution Revenue Deficit Grants	5,07,593.0	7,77,200.0	7,77,200.0	7,13,700.0	-	-	-	-
ii) Grants for Rural Local Bodies	57,400.0	42,500.0	48,396.6	44,000.0	9,75,200.0	7,20,800.0	7,20,800.0	7,46,600.0
iii) Grants for Urban Local Bodies	27,800.0	20,900.0	23,113.0	21,700.0	4,33,800.0	3,55,000.0	3,55,000.0	5,63,200.0
iv) Grant in aid for State Disaster Response Fund	93,700.0	93,700.0	74,960.0	98,400.0	1,93,300.0	1,93,300.0	1,93,300.0	2,03,000.0
v) Others (including Health Sector Grants)	-	(-)	(-)	15,000.0	-	1,82,955.0	1,82,955.0	1,82,955.0
6. Grants under proviso to Article 275(1) of the Constitution	-	1,800.0	1,900.7	-	927.4	4,553.3	4,553.3	5,008.5
7. Other Grants	2,49,623.2	2,41,000.0	2,02,513.3	2,69,300.0	9,37,167.7	4,14,152.0	4,14,152.0	4,31,000.0
of which: GST Compensation (1)#	-	-	-	-	-	-	-	-
GST Compensation (2)#	2,49,588.5	2,30,000.0	1,47,501.2	2,59,000.0	9,32,398.4	-	-	-

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	WEST BENGAL			
	2020-21 (Accounts)	2021-22 (Budget Estimates)	2021-22 (Revised Estimates)	2022-23 (Budget Estimates)
1	2	3	4	5
TOTAL REVENUE (I+II)	1,48,39,396.5	1,86,68,126.2	1,76,03,106.1	1,98,04,701.1
I. TAX REVENUE (A+B)	1,05,02,424.5	1,25,48,603.4	1,29,84,487.0	1,40,78,314.0
A. State's Own Tax Revenue (1 to 3)	60,28,723.5	75,41,574.4	73,90,458.0	79,34,660.0
1. Taxes on Income (i+ii)	59,708.0	70,650.0	63,269.0	65,172.0
i) Agricultural Income Tax	43.9	30.0	69.0	72.0
ii) Taxes on Professions, Trades, Callings and Employment	59,664.0	70,620.0	63,200.0	65,100.0
2. Taxes on Property and Capital Transactions (i to iii)	8,28,329.0	10,44,567.6	9,61,700.0	9,80,900.0
i) Land Revenue	2,75,572.0	3,20,000.6	2,62,700.0	3,25,900.0
ii) Stamps and Registration Fees	5,52,757.1	7,24,567.0	6,99,000.0	6,55,000.0
iii) Urban Immovable Property Tax	—	—	—	—
3. Taxes on Commodities and Services (i to viii)	51,40,686.6	64,26,356.8	63,65,489.0	68,88,588.0
i) Sales Tax (a to e)	9,39,384.5	8,60,000.0	9,70,000.0	10,10,000.0
a) Central Sales Tax	46,497.0	44,622.1	74,999.9	44,999.9
b) State Sales Tax/VAT	8,92,887.4	8,15,377.8	8,95,000.0	9,65,000.0
c) Surcharge on Sales Tax	—	—	—	—
d) Receipts of Turnover Tax	—	—	—	—
e) Other Receipts	0.1	0.2	0.1	0.1
ii) State Excise	10,66,595.7	16,10,000.0	15,58,600.0	16,50,000.0
iii) Taxes on Vehicles	2,33,632.9	2,90,000.0	2,64,000.0	2,77,200.0
iv) Taxes on Goods and Passengers	32,185.4	5,000.0	900.0	1,000.0
v) Taxes and Duties on Electricity	2,21,350.6	2,96,371.0	2,25,000.0	2,80,000.0
vi) Entertainment Tax	(390.4)	708.2	(11.1)	(11.5)
vii) State Goods and Services Tax	26,01,340.6	32,98,197.8	32,92,000.0	36,11,400.0
viii) Other Taxes and Duties	46,587.3	66,079.8	55,000.1	58,999.5
B. Share in Central Taxes (i to x)	44,73,701.0	50,07,029.0	55,94,029.0	61,43,654.0
i) Central Goods and Services Tax (CGST)	13,28,152.0	16,17,805.0	17,62,542.0	20,17,277.0
ii) Corporation Tax	13,50,779.0	14,56,782.0	18,43,498.0	19,18,282.0
iii) Income Tax	13,84,946.0	14,80,365.0	16,27,549.0	18,52,655.0
iv) Estate Duty	—	—	—	—
v) Other Taxes on Income and Expenditure	—	—	—	—
vi) Taxes on Wealth	—	(63.0)	(63.0)	(68.0)
vii) Customs	2,36,810.0	3,02,545.0	2,76,838.0	2,66,368.0
viii) Union Excise Duties	1,50,244.0	1,46,511.0	80,581.0	82,971.0
ix) Service Tax	19,506.0	3,084.0	3,084.0	6,169.0
x) Other Taxes and Duties on Commodities and Services	3,264.0	—	—	—
II. NON-TAX REVENUE (C+D)	43,36,972.0	61,19,522.8	46,18,619.1	57,26,387.1
C. State's Own Non-Tax Revenue (1 to 6)	5,19,835.3	4,61,173.0	2,88,483.1	6,67,237.1
1. Interest Receipts	2,82,364.4	37,889.5	1,75,306.5	5,36,929.3
2. Dividends and Profits	199.3	9,647.7	211.3	226.1
3. General Services	1,60,468.1	3,07,176.1	29,845.8	32,537.8
of which: State Lotteries	1,32,738.2	2,30,000.0	—	—

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	WEST BENGAL			
	2020-21 (Accounts)	2021-22 (Budget Estimates)	2021-22 (Revised Estimates)	2022-23 (Budget Estimates)
1	2	3	4	5
4. Social Services (i to ix)	34,997.8	43,088.3	35,220.5	43,265.7
i) Education, Sports, Art and Culture	2,975.8	7,375.1	5,766.1	7,395.0
ii) Medical and Public Health	25,956.8	28,690.5	22,143.5	25,180.0
iii) Family Welfare	0.1	0.3	0.1	0.1
iv) Water Supply and Sanitation	1,191.9	868.5	1,274.0	1,363.0
v) Housing	1,138.5	1,575.3	1,348.4	1,815.1
vi) Urban Development	2,878.7	3,013.9	3,114.4	3,458.0
vii) Labour and Employment	646.3	920.5	689.4	738.1
viii) Social Security and Welfare	134.4	11.7	627.3	2,345.6
ix) Others	75.3	632.5	257.3	970.7
5. Fiscal Services	–	–	–	–
6. Economic Services (i to xvii)	41,805.7	63,371.4	47,899.1	54,278.3
i) Crop Husbandry	756.5	790.2	1,107.7	1,557.1
ii) Animal Husbandry	295.5	324.4	315.9	337.4
iii) Fisheries	74.8	134.6	81.3	88.8
iv) Forestry and Wildlife	7,133.4	9,290.2	7,571.9	8,112.9
v) Plantations	1.5	3.3	1.6	1.7
vi) Co-operation	694.6	904.3	736.2	787.8
vii) Other Agricultural Programmes	38.1	45.1	43.5	48.6
viii) Major and Medium Irrigation Projects	367.9	1,807.0	390.4	417.7
ix) Minor Irrigation	1,635.5	1,818.4	1,743.0	1,872.6
x) Power	–	0.7	–	–
xi) Petroleum	0.8	1.3	0.9	0.9
xii) Village and Small Industries	504.9	362.1	535.2	572.7
xiii) Industries@	17,294.6	25,346.7	18,614.4	19,917.5
xiv) Ports and Light Houses	37.6	57.4	39.9	42.7
xv) Road Transport	–	–	–	1,000.0
xvi) Tourism	181.9	238.2	192.8	206.3
xvii) Others*	12,788.0	22,247.7	16,524.4	19,313.5
D. Grants from the Centre (1 to 7)**	38,17,136.7	56,58,349.8	43,30,136.0	50,59,150.0
1. State Plan Schemes	–	–	–	–
2. Central Plan Schemes	–	–	–	–
3. Centrally Sponsored Schemes	17,61,781.2	21,70,543.8	12,97,960.0	23,42,969.0
4. NEC/ Special Plan Scheme	–	–	–	–
5. Finance Commission Grants	12,35,043.0	24,31,406.0	24,52,356.0	20,52,006.0
i) Post Devolution Revenue Deficit Grants	5,01,293.0	17,60,700.0	17,60,700.0	13,58,700.0
ii) Grants for Rural Local Bodies	4,41,200.0	3,77,565.0	3,77,565.0	3,89,265.0
iii) Grants for Urban Local Bodies	1,91,450.0	1,92,041.0	2,12,991.0	1,97,841.0
iv) Grant in aid for State Disaster Response Fund	1,01,100.0	1,01,100.0	1,01,100.0	1,06,200.0
v) Others (including Health Sector Grants)	–	–	–	–
6. Grants under proviso to Article 275(1) of the Constitution	4,041.1	12,100.0	3,000.0	7,000.0
7. Other Grants	8,16,271.3	10,44,300.0	5,76,820.0	6,57,175.0
of which: GST Compensation (1)#	–	–	–	–
GST Compensation (2)#	5,77,613.0	–	5,10,000.0	5,50,000.0